

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-17194 JK (LD ) of 2023**  
**DATED:- 18 - 12 - 2023**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 18- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
18-12-23

Annexure to the Government Order No. 17194-JK(LD) of 2023 dated 18.12.2023

S No.	Title of the Case	OIC
1	WPC 39 /2023 Mukhtyar ahmad kawa UT of J&K and Ors.	Naseer Ahmad Parra (Tehsildar Shangus)
2	WPC 2630 /2023 Habibullah Mir UT of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG
3	CCPS 486/ 2019 Naseema Parveen Farooq Ahmad Lone and Anr.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG
4	OWP2212 /2018 Bal Krishan Tickoo & others State of J&K and Ors.	SAYEED FAKHRUDDIN HAMID (DC) ANANTNAG

*Naseer Ahmad Parra*